

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 1137 of 2020

Kapil Fakira

...Petitioner

-V e r s u s-

The State of Jharkhand

...Opp. Party

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : - Ms. Neetu Singh, Advocate

For the State :- Mr. Rakesh Kumar, A.P.P.

05/26.06.2020

The present bail application is taken up through video conferencing.

Call for a report regarding the present status of the case from the concerned court below in relation to the petitioner-Kapil Fakira.

Put up this case after two weeks under the appropriate heading along with the said report.

Ritesh

(Rajesh Shankar, J.)